GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2980

ANSWERED ON 17.12.2025

ROOFTOP SOLAR PROGRAMME PHASE-II

2980. SMT. SUPRIYA SULE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of projects approved under the Rooftop Solar Programme Phase-II in Maharashtra during the last five years along with the details of total installed capacity, number of beneficiaries and financial assistance provided;
- (b) the number of residential, institutional and commercial establishments that have adopted rooftop solar systems in the said State under this programme;
- (c) whether the Government has identified any challenges in the implementation of the programme in Maharashtra such as delays in subsidy disbursal, grid connectivity or lack of consumer awareness and if so, the details thereof; and
- (d) the steps being taken by the Government to expedite project approvals, enhance adoption among residential consumers and achieve the State's rooftop solar capacity targets under the National Solar Mission?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) & (b) Under the Rooftop Solar Programme Phase-II, an aggregated 605 MW capacity was approved for the State of Maharashtra during the last five years. Out of which, 239.1 MW capacity has been reported achieved with 48,432 rooftop solar systems installed in the residential sector under the programme, and a Central Financial Assistance (CFA) of approximately Rs 289.2 crore has been released.

DISCOMs of Maharashtra have reported an aggregated 4.58 GW capacity of rooftop solar systems installed in the state by various categories of consumers as of 30.11.2025.

(c) & (d) Currently, Ministry of New and Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY). The scheme aims to achieve rooftop solar installations in one crore households in the residential sector across the country including in the State of Maharashtra.

PMSG: MBY is a demand driven scheme for installation of rooftop solar systems, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

The Ministry has taken following steps to simplify the process for rooftop solar adoption across the country including in the state of Maharashtra:

- Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 5.75% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models.
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the State DISCOMs, including the Maharashtra, for effective implementation of the scheme.
